



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 2030 -LD(A) of 2018.
D A T E D : 06 - 04 - 2018.

In partial modification to Government Order No.1897 - LD(A) of 2018 dated 03-04-2018, it is hereby ordered that Shri Asif Ahmad Bhat, Additional Advocate General shall look after the litigation work of Social Welfare Department instead of Service Selection Board before the Srinagar Wing of the Hon'ble High Court, in addition to work already allotted to him.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

NO: LD(A) 2016/35.

Dated: - 04- 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Commissioner/Secretary to Government, Social Welfare Department.
3. Director Social Welfare, Kashmir.
4. Director SKIMS, Srinagar.
5. Director Information, J&K Jammu.
6. Director Litigation, Srinagar.
7. All officers of the Department of Law, Justice and Parliamentary Affairs.
8. Concerned Law Officers for information.
9. Secretary, Service Selection Board, J&K Jammu.
10. Administrative Officer, Advocate General's Office, J&K Srinagar.
11. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Website of the Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer,

6/4/2018